

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:551
ANSWERED ON:25.02.2010
BIFURCATION OF ONGC
Ahir Shri Hansraj Gangaram

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has any proposal to bifurcate the Oil & Natural Gas Corporation (ONGC) to form a new company for the assets management of Assam;
- (b) if so, the details thereof;
- (c) whether the proposal to carve out a new company by bifurcating the ONGC in Assam for asset management is an initiative towards privatisation;
- (d) if so, the details thereof;
- (e) whether the division of ONGC for assets managements in Assam is being protested at the local level; and
- (f) if so, the details thereof and the reaction of the Government thereto?

Answer

MINISTER OF PETROLEUM & NATURAL GAS (SHRI MURLI DEORA)

- (a): No Madam.
- (b) to (f): Does not arise in view of the (a) above.